

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 311/AT/2024

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 1200 MW Wind Solar Hybrid Power Projects with assured Peak Power Supply (Tranche - VI) connected to the Inter-State Transmission System (ISTS) and selected through competitive bidding process as per the guidelines dated 14.10.2020 of the Ministry of New and Renewable Energy, Government of India.
- Petitioner : Solar Energy Corporation of India Limited (SECI)
- Respondents : AMP Energy Green Private Limited and Ors.
- Date of Hearing : **12.11.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Ms. Anusha Nagarajan, Advocate, SECI
Shri Rahul Ranjan, Advocate, SECI
Shri Ravi Sharma, Advocate, CSPDCL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed seeking the adoption of tariff of the 1200 MW Wind Solar Hybrid Power Projects with assured Peak Power Supply (Tranche–VI) connected with the Inter-State Transmission System (ISTS) and selected through the competitive bidding process as per the “*Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Solar Hybrid Projects*” dated 14.10.2020, issued by the Ministry of New and Renewable Energy, Government of India. Learned counsel also submitted that vide Record of Proceedings for hearing dated 10.10.2024, notice was issued to the Respondents permitting them to file their reply, if any. However, none of the Respondents have filed any reply in the matter.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission deemed it appropriate to permit the last opportunity for the Respondents to file their respective reply, if any, within a week with a copy to the Petitioner, who may file its rejoinder within four days thereafter.

3. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)